

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 04th day of February, 2021

Present :

Hon'ble Mrs. Justice Vijay Lakshmi, Member-J
Hon'ble Mr. Devendra Chaudhry, Member-A

Civil Contempt Petition No./330/00083/2020
In
Original Application No. 330/01063 of 2019

Kamlesh Sagar Ex-T.G.T. (Hindi) r/o 602 Bibijaee Hadaf, Near Navin Export Factory, Pakka Talab Shahjahanpur.

.....Petitioner.

By Advocate – Shri S.K. Singh Vashisth.

V E R S U S

Nidhi Pandey, the Commissioner Kedriya Vidyalaya Sangathan 18 Institutional Area Shaheed Jit Singh Marg New Delhi.

.....Respondent/Opposite party.

By Advocate: Shri N.P. Singh.

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member-J :-

No one is present on behalf of the petitioner either in court or online. Shri N.P. Singh, learned counsel for the respondent is present online.

2. Learned counsel for the respondents submitted that the order has been substantially complied with by the respondent and he has already filed compliance affidavit in this regard. It is further submitted that perhaps due to the reason that the order has already been complied by the respondents, no one has appeared on behalf of the petitioner to press this contempt petition. Learned counsel for the respondent has prayed that the contempt proceedings should be closed and the notice may be discharged.

3. In view of the above facts and circumstances, the contempt proceedings are closed and notice, issued to the respondent, is discharged. However, liberty is given to the petitioner to approach this Tribunal again, if any, grievance is left.

Hon'ble Mr. Devendra Chaudhry, Member (A) has consented to this order through video conferencing.

(Devendra Chaudhry)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

/Shakuntala/